

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 109 of 1995

Monday, this the 6th day of October, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. T.K. Sarala, D/o (Late) M.P. Krishnan,
Assistant, Central Institute of Fisheries
Technology, Cochin-29
residing at Prakash Bhavan,
Palluruthy, Kochi-6 .. Applicant

By Advocate Mr. PV Mohanan

Versus

1. The Director General, Indian Council
of Agricultural Research,
Krishi Bhavan, Dr. Rajendra Prasad Road,
New Delhi - 110 001

2. The Director,
Central Institute of Fisheries
Technology, Matsyapuri PO,
Cochin-29 .. Respondents

By Advocate Mr. P Jacob Varghese

The application having been heard on 6.10.1997, the
Tribunal on the same day delivered the following:

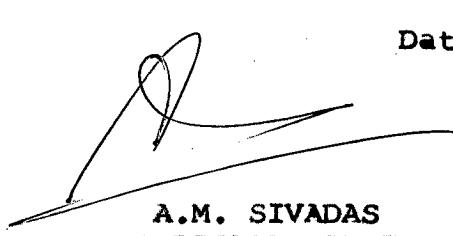
ORDER

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

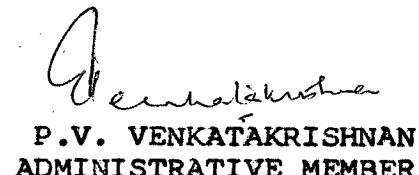
When the application came up for hearing today, learned
counsel for the applicant submitted that by order dated
24-7-1996 the applicant had been promoted as Superintendent
and that she still has a subsisting grievance regarding the
date of promotion which she would like to pursue with the
departmental authorities. Applicant may pursue her further
grievances with the departmental authorities.

2. The application is dismissed as infructuous. No costs.

Dated the 6th of October, 1997



A.M. SIVADAS
JUDICIAL MEMBER



A
Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER